

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**C.A.No.76/KB/2018
C.P-258/2015**

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th March 2018, 10.30 A.M

Name of the Company		Natraj Techno soft Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAJESH SINGH, ADVOCATE

APPLICANT

[Handwritten Signature]
07/03/18

ORDER

Ld. Counsel on behalf of the petitioner is present.

Heard. Admit. Reserved for order.

Sd

(Jinan K.R.)
Member (J)